

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

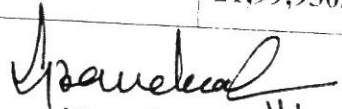
No: 835

Dated 1-10-2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 21,99,930/- (Rs.Twenty One Lac Ninety Nne Thousand Nine Hundred and Thirty only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following courts, for the year 2018-19 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court	Name of the retirees	Amount (Rs)
1	Pr. D&S Judge, Bhaderwah.	Sh. Firdous Ahmad, Ex. S.O.	6,38,740/-
3.	Sub Judge, Bijbehara.	Sh. S. Deedar Singh, Ex.P/S.	5,09,320/-
4.	Munsiff, Banihal.	Sh. Mohd Amin Malik, Ex. H.A.	5,37,370/-
5	Munsiff, Mahanpur.	Sh. Madan Lal, Ex. H.A.	5,14,500/-
		Total:-	21,99,930/-

By order.


(Ram Singh) 11/10

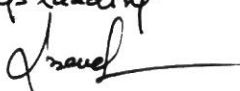
Deputy Registrar (Accts)


No: 38777-84/AC

Dated 1-10-2018

Copy to the :

1. Pr. D&S Judge, Bhaderwah.
- 2 Sub Judge, Bijbehara.
- 3.-4. Munsiff, Mahanpur/Banih al.
- 5-8 Treasury Officer, Bhaderwah/Banihal./Bijbehara/Mahanpur.
..... for inf. and n/a
9. Order file.

9/c n/c for up loading



Deputy Registrar(Accts) 11/10
